

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP.No.106 of 1997  
in  
OA.No.1785 of 1996

(2)

Dated New Delhi, this 21st day of April, 1997.

HON'BLE MR JUSTICE K. M. AGARWAL, CHAIRMAN  
HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

Sheespal  
S/o Shri Sukhan  
Gangman under PWI/MTC  
Ar.No.B-8, Pauli Khas Station  
MEERUT.

... Petitioner

By Advocate: Shri P. T. S. Murthy

versus

1. Shri Shanti Narayan  
General Manager  
Northern Railway  
Baroda House  
NEW DELHI-1.

2. Shri N. K. Sharma  
Sec.(Asst)Engineer(Per.Way)  
Northern Railway  
MEERUT CITY.

... Respondents

O R D E R (Oral)

Mr Justice K. M. Agarwal, Chairman

Heard the learned counsel for the petitioner on admission.

2. In this application for contempt it is alleged that by order dated 10th March, 1997 in OA.No.1785/96 the petitioner was directed to join his duties within one week from the date of the order before Sectional Engineer, Northern Railway, Meerut City, Meerut. But he was not allowed by the Section Engineer to join the duties. The learned counsel submits that from 17.3.1997 onwards the *for* petitioner was going to the office of the Sectional

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Engineer, Northern Railway, Meerut City for the purpose of joining his duties. But he was not taken on duties. There is no evidence to substantiate this allegation. No notice was given complaining of the fact that the petitioner was not allowed to join duties. Under the circumstances, we direct the petitioner to present himself before the Sectional Engineer, Northern Railway, Meerut City, Meerut on Thursday, the 24th of April, 1997 alongwith a copy of this order and if he is not allowed to join his duties on that day by the Sectional Engineer, he shall send message to that effect either by a Telegram or Fax to the Sectional Engineer, Northern Railway, Meerut City on the same day and thereafter again approach the Tribunal with a fresh application. Accordingly, this petition for contempt is hereby disposed of.

A copy of this order, if applied, may be given to the learned counsel for the petitioner during the course the day.

*Jm*  
(K. M. Agarwal)  
Chairman

  
(K. Muthukumar)  
Member(A)